

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1408 of 2019**

**IN THE MATTER OF:**

**Mr. Rakesh Kumar Gupta**

**...Appellant**

**Versus**

**Mr. Mahesh Bansal**

**Interim Resolution Professional & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. S.L. Gupta, Mr. Aditya Vikram Gupta and Mr. Rakesh Gupta, Advocates for Appellant.**

**For Respondent: Mr. Ashok Juneja, Advocate for RP**

**CA Mahesh Bansal, Resolution Professional**

**Mr. Shekhar Gupta, Mr. Mohd Shahbas and Mr. Sibananda Bhauja, Advocates for R-2.**

**O R D E R**

**13.01.2020** Post the appeal 'For Admission (After Notice)' on **30<sup>th</sup>**  
**January, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)